# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 166/2017 O.A. No. 2472/2016

New Delhi, this the 4th day of October, 2017

## HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Sudha Bharti, PGT English (Rtd.), KVS Aged 61 years, Group 'C', R/o C-25/26, Sainik Nagar, Uttam Nagar, New Delhi-110059.

.. Petitioner

(By Advocate: Shri E.J. Varghese)

#### Versus

- Shri C.K. Misra,
   Secretary,
   Ministry of Health and Family Welfare,
   Nirman Bhawan,
   New Dehi-110011.
- Dr. Jagdish Prasad,
   Director General,
   Central Government Health Services (CGHS)
   Nirman Bhawan,
   New Delhi-110011.
- 3. Shri Santosh Kumar Mall, Commissioner, Kendriya Vidhyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Dehi-110016.

.. Respondents

(By Advoate: Shri Sahib G.S. Mahendru for Shri D.S. Mahendru for R-1 & 2 and Shri S. Rajappa with Dr. Puran Chand for R-3)

### ORDER (ORAL)

## By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the orders of this Tribunal have been complied with. Accordingly, the CP is closed and notices are discharged.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

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